

(b) The Chief Technical Examiner's Organisation carries out examination of works after completion as well as during their progress and scrutinises final bills after payment. The overpayments in question mostly represent the assessed reduction in payment to contractors on account of sub-standard execution of work, excessive payments due to incorrect measurements, short-recoveries for materials supplied and Tools and Plant given on hire to contractors, and wrong interpretation of terms of contract.

(c) The Divisional Officers of the C.P.W.D. have been asked by the Chief Technical Examiner's Organisation to recover the amounts of overpayment pointed out to them. Full particulars of the overpayments have also been intimated to the Accountant Generals concerned for watching the recoveries. The Divisional Officers are expected to effect recoveries of the amounts in question while finalising accounts of the contractors relating to the particular contracts where overpayments have been pointed out, or to effect recoveries from any other payments which may be due to the contractors.

C.G.H.S. for Government Pensioners

1231. **Shri Balgovind Verma:** Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 152 on the 13th February, 1964, and state:

(a) whether Government have since taken a decision regarding extension of C.G.H. Scheme to Government pensioners;

(b) if so, the details thereof; and

(c) if not, when a decision is likely to be taken?

The Minister of Health (Dr. Sushila Nayar): (a) to (c). The matter is under consideration.

Control over Brahmaputra

1232. { **Shrimati Renuka Barkataki:**
Shri P. C. Boroah:
Shri P. R. Chakraverti:
Shrimati Savitri Nigam:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that Government of Assam have requested the Central Government to take necessary and immediate steps to control the Brahmaputra and its tributaries; and

(b) if so, the reaction of the Central Government to the request?'

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) An informal request has been received.

(b) The matter is receiving earnest attention.

Family Planning

1233. { **Dr. P. Srinivasan:**
Shri Paramasivan:

Will the Minister of Health be pleased to state the methods advised, adopted or practised for family planning in the country and the details thereof?

The Minister of Health (Dr. Sushila Nayar): A statement containing the required information is laid on the Table of the House. [*Placed in Library. See No. LT-3234/64.*]

Slums in Madras

1234. { **Dr. P. Srinivasan:**
Shri Paramasivan:

Will the Minister of Works and Housing be pleased to state the amount so far given during the Third Plan period either as grant or subsidy for improvement of slums in Madras city?